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IN THE HIGH COURT OF DELHI AT NEW DELHI

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C.O. (COMM.IPD-TM) 179/2023

THE HERSHEY COMPANY

..... Petitioner

Through:

Mr. Urfee Roomi, Ms. Apoorva Bharti, Mr. Ritesh Kumar and Mr. Anubhav Chhabra, Advs. (M:

9811600017)

versus

DILIP KUMAR BACHA, TRADING AS SHREE GANESH NAMKEEN & ANR Respondents

Through:

Mr. Nikhil Sharma and Mr. Shakti Priyan Nair, Advs. assisting the Court.

Mr. Harish Vaidyanathan Shankar, CGSC, with Mr. Srish Kumar Mishra, Sagar Mehlawat and Mr. Alexander Mathai Paikaday, Advs. Mr. Vaibhav Vutts, Adv. assisting the

Court.

Mr. Rajshekhar Rao, Sr. Adv. with Mr. Kapil Wadhwa, Mr. R. V. Yogesh, Ms. Sindoora VNL, Ms. Vishakha Gupta, Ms Twinkle Rathi, Mr. K. V. Pawan Kumar, Ms. Tejasvini Puri, & Ms. Vasanthi Advocates. Hariharan, (M:

9533864588)

34 WITH

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C.O. (COMM.IPD-TM) 778/2022 and I.A. 20333/2022

KOHINOOR SEED FIELDS INDIA PVT LTD Petitioner

> Mr. Saurav Agarwal; Mr. Adarsh Through: Ramanujan, Mr. Skanda Shekhar,

Ms. Sulekha Agarwal, Ms. Soumya Singh, Mr. Prince Pathak, Ms.

Kavya Pahwa and Ms. Divya

C.O. (COMM.IPD-TM) 179/2023 & connected matters

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Hirawat, Advs. (M: 8860193982)

versus

VEDA SEED SCIENCES PVT. LTD. & ANR. Respondents

Through:

Mr. Nikhil Sharma and Mr. Shakti Priyan Nair, Advs. assisting the Court.

Mr. Harish Vaidyanathan Shankar, CGSC, with Mr. Srish Kumar Mishra, Mr. Sagar Mehlawat and Mr. Alexander Mathai Paikaday, Advs.

(M: 9810788606)

Mr. Rajshekhar Rao, Sr. Adv. with Mr. Kapil Wadhwa, Mr. R. V. Yogesh, Ms. Sindoora VNL, Ms. Vishakha Gupta, Ms Twinkle Rathi, Mr. K. V. Pawan Kumar, Ms. Tejasvini Puri, & Ms. Vasanthi Hariharan, Advocates.

35 WITH

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C.O. (COMM.IPD-TM) 782/2022 and I.A. 20524/2022 KOHINOOR SEED FIRLDS INDIA PVT LTD Petitioner

D FIRLDS INDIA PVI LID Petitioner
Through: Mr. Saurav Agarwal; Mr. A

Mr. Saurav Agarwal; Mr. Adarsh Ramanujan, Mr. Skanda Shekhar, Ms. Sulekha Agarwal, Ms. Soumya Singh, Mr. Prince Pathak, Ms. Kavya Pahwa and Ms. Divya

Hirawat, Advs.

versus

VEDA SEED SCIENCES PVT LTD & ANR. Respondents

Through: Mr. Nikhil Sharma and Mr. Shakti Priyan Nair, Advs. assisting the

Court.

Mr. Harish Vaidyanathan Shankar, CGSC, with Mr. Srish Kumar Mishra, Mr. Sagar Mehlawat and Mr. Alexander Mathai Paikaday, Advs. Mr. Rajshekhar Rao, Sr. Adv. with

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Mr. Kapil Wadhwa, Mr. R. V. Yogesh, Ms. Sindoora VNL, Ms. Vishakha Gupta, Ms Twinkle Rathi, Mr. K. V. Pawan Kumar, Ms. Tejasvini Puri, & Ms. Vasanthi Hariharan, Advocates.

36 WITH

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C.O. (COMM.IPD-TM) 783/2022

KOHINOOR SEED FIELDS INDIA PVT LTD Petitioner

Through:

Mr. Saurav Agarwal; Mr. Adarsh Ramanujan, Mr. Skanda Shekhar, Ms. Sulekha Agarwal, Ms. Soumya Singh, Mr. Prince Pathak, Ms. Kavya Pahwa and Ms. Divya Hirawat, Advs.

versus

VEDA SEED SCIENCES PVT LTD & ANR. Respondents

Through:

Mr. Nikhil Sharma and Mr. Shakti Priyan Nair, Advs. assisting the Court.

Mr. Harish Vaidyanathan Shankar, CGSC, with Mr. Srish Kumar Mishra, Mr. Sagar Mehlawat and Mr. Alexander Mathai Paikaday, Advs. Mr. Rajshekhar Rao, Sr. Adv. with Mr. Kapil Wadhwa, Mr. R. V. Yogesh, Ms. Sindoora VNL, Ms. Vishakha Gupta, Ms Twinkle Rathi, Mr. K. V. Pawan Kumar, Ms. Tejasvini Puri, & Ms. Vasanthi Hariharan, Advocates.

37 AND

+ CS(COMM) 828/2022 and CRL.M.A. 8235/2023, I.A. 20135/2022, 20140/2022, 21994/2022, 2200/2023, 2212/2023, 12359/2023

M/S KOHINOOR SEED FIELDS INDIA PVT LTD Plaintiff

Through: Mr. Saurav Agarwal; Mr. Adarsh Ramanujan, Mr. Skanda Shekhar,

C.O. (COMM.IPD-TM) 179/2023 & connected matters

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Ms. Sulekha Agarwal, Ms. Soumya Singh, Mr. Prince Pathak, Ms. Kavya Pahwa and Ms. Divya Hirawat, Advs.

versus

M/S VEDA SEED SCIENCES PVT LTD

..... Defendant

Through:

Mr. Nikhil Sharma and Mr. Shakti Priyan Nair, Advs. assisting the Court.

Mr. Harish Vaidyanathan Shankar, CGSC, with Mr. Srish Kumar Mishra, Mr. Sagar Mehlawat and Mr. Alexander Mathai Paikaday, Advs. Mr. Rajshekhar Rao, Sr. Adv. with Mr. Kapil Wadhwa, Mr. R. V. Yogesh, Ms. Sindoora VNL, Ms. Vishakha Gupta, Ms Twinkle Rathi, Mr. K. V. Pawan Kumar, Ms. Tejasvini Puri, & Ms. Vasanthi Hariharan, Advocates.

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C.O. (COMM.IPD-TM) 151/2022

LIBERTY FOOTWEAR COMPANY Petitioner

Through: Mr. Kapil Wadhwa, Ms. Surya

Rajappan, Ms. Tejasvini Puri & Ms. Vasanthi Hariharan, Advs. (M:

9891929028)

versus

LIBERTY INDUSTRIAL GROUP PTE LTD. & ANR.

ANR. Respondents
Through: Mr. Gautam Wadhwa, Adv. for R-1.

(M: 9871444784)

Mr. Harish Vaidyanathan Shankar, CGSC, with Mr. Srish Kumar Mishra, Mr. Sagar Mehlawat and Mr. Alexander Mathai Paikaday, Advs.

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CORAM: JUSTICE PRATHIBA M. SINGH ORDER 09.08.2023

- 1. This hearing has been done through hybrid mode.
- 2. Further submissions have been made by Mr. Raj Shekhar Rao, ld. Senior Counsel and Mr. Harish Vaidhyanathan Shankar, ld. CGSC.
- 3. List for further hearing on 8th September, 2023.
- 4. These are part-heard matters on the issue of jurisdiction.

PRATHIBA M. SINGH, J.

AUGUST 09, 2023 *dk/dn*